

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
CP No. 196/241-242/JPR/2020
Under Section 241 of
Companies Act, 2013

In the matter of:

Shri Sohan Lal Gupta

...Petitioner

Versus

Shri Hanumant Estates Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None appeared
For the Respondent : None appeared

ORDER

None for the parties. List the matter on 20.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 17, 2024